

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF  
TELANGANA AND THE STATE OF ANDHRA PRADESH**

**ROC.NO: 3055/SO-1/2015**

**DATED: 30-07-2016**

**CIRCULAR NO. 3 /SO/2016**

In connection with the procession on the eve of **'BONALU FESTIVAL'** in the Old City on **01.08.2016**, all the Officers and staff members of the High Court of Judicature at Hyderabad, the officers and the staff members working in City Civil Courts, City Criminal Courts, City Small Causes Court, Courts of Rangareddy District situated in Headquarters of Hyderabad, Labour Courts, Tribunals, A.P. Judicial Academy, A.P. State Legal Services Authority, Telangana State Legal Services Authority, High Court Legal Services Committee and High Court Mediation & Arbitration Centre, are hereby permitted to leave the office at 2.00 p.m. without any detriment ~~to~~ work.

  
**REGISTRAR (VIGILANCE)  
I/c REGISTRAR GENERAL**

To

- 1) The Prl. Secretary to the Hon'ble the Acting Chief Justice, High Court of Judicature at Hyderabad.
- 2) All the Registrars, High Court of Judicature at Hyderabad.
- 3) The Metropolitan Sessions Judge, Hyderabad.
- 4) The Prl. District & Sessions Judge, Rangareddy at L.B.Nagar.
- 5) The Chief Judges, City Civil Court and City Small Causes Court, Hyderabad.
- 6) The A.P. Judicial Academy, Secunderabad.
- 7) The A.P.State Legal Services Authority, Hyderabad.
- 8) The Telangana State Legal Services Authority, Hyderabad.
- 9) The Advocate General, State of Telangana, Hyderabad.
- 10) The Advocate General, State of Andhra Pradesh, Hyderabad.
- 11) All the Tribunals.
- 12) The Public Prosecutor for the State of Telangana at High Court of Judicature at Hyderabad.
- 13) The Public Prosecutor for the State of Andhra Pradesh at High Court of Judicature at Hyderabad.
- 14) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 15) The Secretary, A.P.H.C.Legal Services Committee, Hyderabad.
- 16) The Deputy Director, High Court Mediation & Arbitration Centre, Hyderabad.
- 17) All the Officers, High Court of Judicature at Hyderabad.
- 18) All the Section Officers/Heads, High Court of Judicature at Hyderabad.  
(With a request to communicate the same among the Staff members working in their respective Sections)
- 19) The Overseer, High Court of Judicature at Hyderabad.  
(With a request to communicate the same among the staff members working under his control).
- 20) The Joint President, A.P. High Court Advocates' Association, Hyderabad.
- 21) The Secretary, High Court Telangana Employees Association, Hyderabad.
- 22) The Secretary, A.P. High Court Service Association, Hyderabad.

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